

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 2046#  
TO BE ANSWERED ON 18.03.2025**

**KALA AZAR DISEASE IN THE COUNTRY**

**2046 # SMT. GEETA ALIAS CHANDRAPRABHA:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the country has been officially declared free from Kala azar (visceral leishmaniasis) disease by Government;
- (b) if so, the details of the data based upon which the country has been declared free from Kala Azar disease;
- (c) the States which had the highest number of cases of Kala azar disease;
- (d) whether the cases related to Kala Azar disease has come to the notice of Government in Uttar Pradesh too; and
- (e) whether Kala azar disease has been completely eradicated across all the States of the country, the details thereof ?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE  
(SMT. ANUPRIYA PATEL)**

(a) to (e) India has achieved the target of Kala-azar elimination in 2023 by reducing the incidence of the disease to less than one case per 10,000 population in all 633 Kala-azar endemic blocks in 54 districts of four states namely Bihar, Jharkhand, West Bengal and Uttar Pradesh and has been sustaining the same. This status needs to be sustained for a period of three years to be eligible for WHO certification in 2027.

The endemic states continue to report a minimal number of cases. The cases of Kala-azar reported by endemic states during 2022 to 2024 are as under:-.

<b>Number of Cases of Kala- during 2022 to 2024</b>				
<b>Sl. No.</b>	<b>Affected States</b>	<b>2022</b>	<b>2023</b>	<b>2024 (P)</b>
1	Bihar	613	403	279
2	Jharkhand	194	160	157
3	West Bengal	56	18	34
4	Uttar Pradesh	23	14	13
5	Others	5	4	2
	<b>Total</b>	<b>891</b>	<b>599</b>	<b>485</b>

Note: (P) = Provisional.

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